

**Corporate debtor- Venus Controls & Switchgear Pvt. Ltd.
List of Claims**

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in
Rs).

Sl.No	Name	Claim Received	Claim Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any	Amount of claim covered by Security Interest
1	Bank of Baroda, Stressed Assets Management Branch, Avani Heights, 59A, Chowringhee Road, Kolkata-700020	52,85,42,985	52,85,42,985	0	0	0		29,00,00,000 As per Annexure- 'A'
Total		52,85,42,985	52,85,42,985	-	-	-		

Aditya Vikram Varma

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IBBI/IPA-001/IP-P02031/2020-21/13212
Interim Resolution Professional of
Venus Controls & Switchgear Pvt. Ltd.



Venus Controls & Switchgear Pvt. Ltd.

Particulars of the Security.

1. Registered mortgage of Flat No. 2UB on 2nd floor of Uttara Block of G+21 storied building namely Manikala, Premises no: 156C Manikala, main road Kolkata 700054. Super Built Up 2736 sq. Ft.

2. Registered mortgage of Flat NO. 4UB on 4th floor of Uttara Block of G+21 storied building namely Manikala, premises no: 156C Manicktala main road Kolkata 700054. Super Built up 2693 sq. Ft.

3. Registered mortgage of Flat No. 8UB on 8th floor of Uttara Block of G+21 Storied building namely Manikala, Premises no: 156C Manicktala mainroad Kolkata 700054. Super Built up 2693 sq. FT.

Together with Proportionate undivided, impartible share in land and premises along with common rights and facilities and amenities as available in the said premises and also undivided Proportionate share of land underneath the building, located at 156C, Manicktala Main Road, P.S. Manicktala, Kolkata 700054.

Above properties are in name of:-

I) Patodia Real Estate & Builders (P) Ltd.

II) Bikalpya Vanijya (P) Ltd.

III) Matashree Merchants (P) Ltd.

IV) Godbalaji Vyapaar (P) Ltd.

V) Beautiful Vyapaar (P) Ltd.

Vi) Kohinoor Vanijya (P) Ltd.

VII) Jai Ambe Tracon (P) Ltd.

VIII) Surface Tracon (P) Ltd.

IX) Jai Gauri Towers (P) Ltd.

X) Jai Bhawani Niketan (P) Ltd.

4. Equitable mortgage of landed properties having an area of of 42 cotthas, 4 chittaks, 105.50 sq ft at RS 127A/3 Manicktala Main Road , Kolkata 700056 owned by :-

- i. Kalamunj Housing Pvt. Ltd,
- ii. Glowing Builders Pvt. Ltd,
- iii. Mandiv Properties Pvt. Ltd,
- iv. Manvijay Residency Pvt. Ltd,

5. Industrial Plot No. 715-p, Pace City, Phase –ii Industrial Estate, Sector 37, Gurgaon, Haryana in the name of M/s Auto mate Electro Engineering Co. Private limited
6. Premises no.2, 2nd Floor, Keshowjee Chambers, 3A, Pollock Street, P.S. hare Street, Kolkata 700001, in the name of Shyam Sunder Patodia and Manju Patodia, (both directors)
7. Office space at unit nos. 406 & 407 on the 4th floor , at “ Ashoka House”, 3A, Hare Street, Kolkata 700001, owned by Coramondal Properties & Finance Private Limited.
8. Office space at unit nos. 505, 506 & 507 together with car parking spaces on the 5th floor at “Ashoka House”, 3A, Hare Street, Kolkata 700001, owned by Panchwati Enclave Private Limited.
9. Hypothecation of all current assets of the company wherever located (i.e. Stocks, raw material, WIP and finished goods, book debts, advance payment to suppliers and all other assets) both present and future.
10. First charge over plant and machinery and other fixed assets of the company (excluding vehicles which are charged to other banks/ FIs) valued at Rs. 0.56 crore as per ABS as on 31.03.2016.